Court-II

Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Review Petition No.12 of 2016 in Appeal No.25 of 2014

Dated : 14th July, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Sasa Sterlite Ltd. ...Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Mr. Akshat Jain

Counsel for the Respondent(s) : -

ORDER

On the adjournment application of the Review Petitioner, fix the matter for hearing on ***22nd July, 2016.***

(I. J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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